

MR. SPEAKER : I am not prepared to listen to it.

श्री शशि भूषण (खारगोन) : मैं तो उन की मदद कर रहा हूँ कि शिक्षकों की समस्या हल की जाय। जो डिस्पैरिटी है उस को कम करना चाहिए।

श्री शिव चन्द्र झा : मैंने आप को लिख कर भेजा था। मैं आप को और आप के माध्यम से सदन को अवगत कराना चाहता हूँ.....

MR. SPEAKER : I will settle it myself.

श्री शिव चन्द्र झा : मुझे इस प्रकार का यह पत्र प्राप्त हुआ है..... (व्यवधान)..... यह थर्टीनग लेटर्स इस प्रकार के आ रहे हैं। मैं इस को पढ़ कर सुना देना चाहता हूँ.....

MR. SPEAKER : He has received some threatening letters. This is nothing now. We all receive such letters every day. I do not think we should keep on reading out these letters in Parliament.

SHRI SHIVA CHANDRA JHA : It says.\*\*

MR. SPEAKER : No. This will not go on record.

Papers to be laid on the Table.

12.47 hrs.

#### PAPERS LAID ON THE TABLE

#### THIRTY-FOURTH REPORT OF LAW COMMISSION

THE DEPUTY MINISTER IN THE PARLIAMENTARY AFFAIRS (SHRI P. PARTHASARATHY) : On behalf of Shri Jaganath Rao,

I beg to lay on the Table a copy of the Thirty-fourth Report of the Law Commis-

sion on the Indian Registration Act, 1908. [Placed in Library. See No. LT-4198/70].

#### STATEMENT RE : CENTRAL GOVERNMENT MARKET BORROWINGS, INTERIM REPORT OF THIRD PAY COMMISSION, NOTIFICATIONS ETC.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : I beg to lay on the Table—

- (1) A statement (Hindi and English versions) indicating the result of Central Government Market Borrowings during 1970-71. [Placed in Library. See No. LT-4199/70].
- (2) A copy of the Interim Report (Hindi and English versions) of the Third Pay Commission on Interim Relief to Central Government Employees. [Placed in Library. See No. 4200/70].
- (3) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959 :
  - (i) The Post Office Savings Certificates (Second Amendment) Rules, 1970, published in Notification No. G. S. R. 1340 in Gazette of India dated the 7th September, 1970.
  - (ii) The Post Office Savings Certificates (Third Amendment) Rules, 1970, published in Notification No. G.S.R. 1863 in Gazette of India dated the 21st October, 1970. [Placed in Library. See No, LT-4201/70].
- (4) A copy of Notification No. G.S.R. 1713 (Hindi and English versions) published in Gazette of India dated the 26th September, 1970 under sub-section (4) of section 19 of the Medicinal and Toilet Preparations (Excise

[Shri Vidya Charan Shukla]

Duties) Act, 1955. [*Placed in Library. See No. LT-4202/70.*]

- (5) A copy of the Central Excise (Eleventh Amendment) Rules, 1970 (Hindi and English versions) published in Notification No. G.S.R. 1250 in Gazette of India dated the 29th August, 1970, under section 38 of the Central Excises and Salt Act, 1944. [*Placed in Library. See No. LT-4203/70.*]
- (6) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944 :
- (i) G.S.R. 1248 published in Gazette of India dated the 29th August, 1970 together with an explanatory memorandum.
- (ii) G.S.R. 1249 published in Gazette of India dated the 29th August, 1970 together with an explanatory memorandum. [*Placed in Library. See No. LT-4204/70.*]

ANNUAL REPORT OF TRADE MARKS  
REGISTRY

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Trade Marks Registry for the year ending the 31st March, 1970, under section 126 of the Trade and Merchandise Marks Act, 1958. [*Placed in Library. See No. LT-4205/70.*]

RULES COMMITTEE  
MINUTES

SHRI NATH PAI (Rajapur) : I beg to lay on the Table Minutes of the sittings of the Rules Committee held on the 31st July, 13th August and 8th September, 1970.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :

'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Monday, the 9th November, 1970, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Prevention of Water Pollution Bill, 1969 :—

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Prevention of Water Pollution Bill, 1969, be extended up to the last day of the first week of the seventy-fifth (February-March, 1971) Session of the Rajya Sabha."

DRUGS AND COSMETICS  
(AMENDMENT) BILL

AS PASSED BY RAJYA SABHA

SECRETARY : I lay on the Table of the House the Drugs and Cosmetics (Amendment) Bill, 1970, as passed by Rajya Sabha on the 2nd September, 1970,

ASSENT TO BILLS

SECRETARY : I also lay on the Table following three Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to House on the 3rd September, 1970 :

- (1) The Delhi University (Amendment) Bill, 1970.
- (2) The Appropriation (No. 3) Bill, 1970.
- (3) The Appropriation (Railways) No. 3 Bill, 1970.